

:IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:  
HYDERABAD

C.P.NO. 72/1999  
IN  
OA.NO. 560/1999

Between

JV.Lakshmana Rao

Date:24-8-99

...Applicant

And

1. The Director General  
Health Service, New Delhi.
2. The Director, Central  
Government Health Service  
New Delhi.
3. The Additional Dy.Director  
Central Govt Health Services  
KS.Bhavan, Prakash Nagar  
Begumpet, Hyderabad.

...Respondents:

Counsel for the applicant

... R.Yogender Singh

Counsel for the Respondents

... V.Rajeshwararao  
Addl.CGSC

CORAM:

THE HON'BLE MR.JUSTICE D.H. NASIR: VICE-CHAIRMAN

THE HON'BLE MR.R. RANARAJAN : MEMBER ( ADMN )

\*\*\*\*\*

THE TRIBUNAL MADE THE FOLLOWING ORDERS:

Heard Sri.Yogender Singh for the applicant and  
Sri.V.Rajeshwararao, for the respondents.

Learned counsel for the applicant submits that  
the directions issued in the OA, have been complied with.

Hence C.P. is closed.

*Anil*  
Section Officer